

CC NO. 55/2019
CBI VS. AJAY SINGH CHAUTALA & ORS.

10.09.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Ajay Gupta, Id. Spl. PP for CBI.

Sh. Anil Rathi, Adv. for accused Chet Ram, Om Prakash, Abhimanyu Singh and Rajender Kumar Godara and also proxy for accused Ajay Singh Chautala and Net Ram Godara.

Accused Om Prakash, Abhimanyu Singh, Net Ram Godara and Rajender Kumar Godara are on bail.

Accused Ajay Singh Chautala and Chet Ram are absent.

On oral request, accused Ajay Singh Chautala and Chet Ram are exempted from personal hearing through Video Conferencing for today only through their counsel, who is present.


RK Sharma

The file has not been scanned yet.

Ahmad is directed to send a reminder in writing to the concerned branch in this regard at Rouse Avenue Courts and Tis Hazari Courts through whatsapp or email.

Put up for supplying the scanned copy of the court file and for further proceedings on 13.10.2020.

At this stage, date is changed to **14.10.2020**, on the request of Id. Spl. PP for CBI.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
10.09.2020